

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) The

details of export of cotton during the cotton seasons 1988-89 to 1990-91 are as follows :—

Cotton season (Sept—Aug)	Quantity (in lakh bales of 170 Kg each)	Value (Rs. in crores)
1988-89	0 76	72 14
1989-90	13 71	610 52
1990-91 (Upto 1-7-91)	11 74	554 98

(b) to (d) The export of cotton from the country is regulated by release of export quotas by Government during the cotton season. It is not possible to indicate at this stage, the position regarding export of cotton during the 1991-92 cotton season since relevant factors like its availability based on the crop, domestic requirement, domestic and international price situation, etc., will have to be kept in mind by Government while releasing quotas for export of cotton.

Private Sector Participation in Mutual Funds

434. **SHRI RAM NAIK :** Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to allow the private sector participation in the mutual funds; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) and (b) Government have set up a Study Group to examine the functioning of Mutual Funds in the country

and evolve a suitable framework for legislation for regulation of Mutual Funds including such funds which may be set up in the Joint/private sector

Outstanding Dues Against Textile Units

435. **DR. KRUPASINDHU BHOI :** Will the Minister of FINANCE be pleased to state :

(a) the names of textile units in Northern India which have not paid the dues of financial institutions in time during the last three years ; and

(b) the details of the outstanding dues, unit-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b) In view of the legal provisions regarding obligations as to fidelity and secrecy and as per the practice customary among bankers, the details relating to individual constituents of financial institutions cannot be divulged. However, the total number and the amounts overdue from textile units in northern India, which have defaulted in the repayment of dues to the

financial institutions (IDBI, IFCI, years, as reported by them are as ICI & IRBI) during the last three follows :

Name of the Institution	Year	No of units	(Rs. in lakhs)
			Amounts overdue
IDBI	1987-88	22	817 15
	1988-89	23	1,635 10
	1989-90	15	1,606 12
IFCI	1987-88	19	859.67
	1988-89	15	530 41
	1989-90	14	709 84
ICICI	1987-88	32	769 00
	1988-89	28	770 00
	1989-90	40	1,098 00
IRBI	1987-88	6	154 22
	1988-89	5	238.93
	1989-90	9	333 36

New National Highways

[Translation]

Export of Cotton and Textiles

436. SHRI GOVINDRAO NIKAM: Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to declare any new National Highways ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) The question of declaring new National Highways would be considered only after the 8th Five Year Plan is finalised.

437. SHRI GOVINDRAO NIKAM: Will the Minister of TEXTILES be pleased to state :

(a) the value of cotton and textiles exported during the last three years ;

(b) whether the Government propose to give priority to textiles over cotton for export with a view to promote textile industry ;

(c) if so, the details thereof ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) The details of export of cotton and cotton textiles during 1988-89 to 1990-91 are as follows :—

Year	Value (Rs. in crores)	
	Export of cotton	Export of cotton textiles
1988-89	72.14	1,341
1989-90	610.52	1,825
1990-91	554.98	2,461
	(as on 1-7-91)	